

**O.I.H.**

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**STARRED QUESTION NO. 471**  
TO BE ANSWERED ON 06.04.2017

**CONSTRUCTION OF HOUSES IN RURAL AREAS**

**\*471. SHRIMATI RITI PATHAK:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Union Government proposes to construct houses in rural areas for homeless across the country including Madhya Pradesh under various schemes including the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) and if so, the details thereof;
- (b) the total amount allocated, released and expenditure incurred under the said schemes during the last three years, State/ UT-wise; and
- (c) whether the Government has formulated any Action Plan for construction of houses for all households in rural areas by the year 2020 and if so, the details thereof?

**ANSWER**  
**MINISTER OF RURAL DEVELOPMENT**  
**(SHRI NARENDRA SINGH TOMAR)**

- (a) to (c): A Statement is laid on the Table of the House.

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**Statement referred to in reply to parts (a), (b) and (c) of the Lok Sabha Starred Question No. 471 due for answer on 06.04.2017**

(a) : Ministry of Rural Development implements Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) under which financial assistance is provided to the houseless households and households living in zero/one/two room houses with kutcha roof and kutcha wall, selected from Socio Economic and Caste Census (SECC), 2011 list and as verified by the Gram Sabha, for construction of houses in the rural areas of the country including Madhya Pradesh. PMAY-G has been launched on 20<sup>th</sup> November, 2016 under which 1.00 crore houses are proposed to be constructed over the period of 2016-17 to 2018-19.

Houses are not constructed under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS). However, 90/95 days unskilled labour wage are provided under MGNREGS for construction of PMAY-G house. In addition, Rs. 12,000 are provided to the beneficiaries for construction of toilet under MGNREGS.

(b) : A statement indicating funds allocated, released and utilised under PMAY-G (erstwhile IAY) during the last three years is given at Annexure-I.

(c) : To achieve the objective of 'Housing for All by 2022' following actions are being taken by the Ministry under PMAY-G:

- (i) Identification of beneficiaries using Socio Economic and Caste Census (SECC), 2011 list.
- (ii) Electronic transfer of assistance to the beneficiary under Direct Benefit Transfer (DBT).
- (iii) Comprehensive online monitoring of PMAY-G through MIS-AwaasSoft.
- (iv) Inspection and Geo tagging of houses through the mobile app- AwaasApp.
- (v) Completion of houses within 12 months of its sanction.
- (vi) Increasing availability of trained rural masons through Training, Assessment and Certification.
- (vii) Setting up of Programme Management Unit (PMUs) at state and sub state levels to review progress, provide requisite technical support and facilitation at different levels.

S.No.	State	2014-15			2015-16			2016-17*		
		Central Allocation	Central Release	Utilization	Central Allocation	Central Release	Utilization	Central Allocation	Central Release^	Utilization**
1	ANDHRA PRADESH	42729.188	42660.114	50545.920	28818.242	28113.322	48480.528	56200.250	21712.785	0.000
2	ARUNACHAL PRADESH	1416.257	1813.737	175.290	952.509	4240.285	0.000	10993.117	5412.300	0.000
3	ASSAM	128586.168	92867.665	120627.922	86481.143	87865.745	82508.724	267324.750	132197.898	56944.711
4	BIHAR	153019.468	103487.974	229093.627	103203.063	90718.460	128519.870	477477.968	211427.064	56653.195
5	CHATTISGARH	23417.646	39984.452	22028.924	17990.121	14025.750	24890.842	174397.518	83815.912	66471.501
6	GOA	320.277	540.429	0.000	216.009	268.143	135.600	569.573	284.785	352.650
7	GUJARAT	18621.643	5041.494	43441.224	12559.255	12274.953	19828.486	85059.614	36527.407	9103.250
8	HARYANA	18985.094	9492.490	13689.515	12804.383	9174.585	9914.350	19136.611	7770.446	7173.970
9	HIMACHAL PRADESH	2742.505	1433.542	2310.030	1849.666	2191.749	2378.047	5931.190	3253.818	1784.050
10	JAMMU & KASHMIR	7888.384	4232.385	806.550	5320.273	5363.087	3520.882	20709.693	8074.700	0.000
11	JHARKHAND	27137.023	21030.137	18307.346	18302.402	29740.267	27392.074	172863.885	79630.141	37114.961
12	KARNATAKA	51867.695	28524.509	111288.510	34981.856	60406.492	110254.588	69686.757	27863.995	1326.770
13	KERALA	32247.234	16075.332	30510.350	21748.954	35717.191	39311.270	24380.433	10049.440	14469.529
14	MADHYA PRADESH	62891.875	57020.431	18774.425	42417.048	57139.162	45799.622	335572.620	170114.866	190545.002
15	MAHARASHTRA	102822.276	94599.371	97972.731	69347.868	34673.934	58456.747	172540.337	73566.023	58578.160
16	MANIPUR	3270.353	2715.770	485.215	2199.489	4681.350	366.001	11851.131	5767.410	1090.986
17	MEGHALAYA	5920.633	4629.682	6779.118	3981.945	4950.954	3050.980	20722.043	8078.230	963.113
18	MIZORAM	908.185	455.242	216.254	610.803	759.240	277.425	5847.664	2482.986	385.425
19	NAGALAND	1039.151	4575.011	826.918	698.885	1068.221	0.000	10319.534	4676.217	0.000
20	ODISHA	87693.074	68403.594	6751.427	70154.488	98281.938	167461.055	296601.210	149452.934	61185.720
21	PUNJAB	30985.911	0.000	2122.850	20898.262	1124.292	497.745	18322.329	7559.100	0.000
22	RAJASTHAN	55154.412	41385.736	64895.095	37198.563	39834.597	54494.040	187393.353	87153.102	63441.980
23	SIKKIM	1288.122	1287.467	1207.500	866.332	433.166	239.650	2381.207	1190.605	182.900
24	TAMIL NADU	29172.571	38213.492	22960.523	23069.206	21273.315	22011.236	132041.902	69059.770	19298.857
25	TELANGANA	36752.189	41035.176	53671.630	24787.640	24787.526	34360.100	38157.735	14263.335	0.000
26	TRIPURA	6704.136	12244.450	5452.933	6640.164	6876.038	5651.684	28875.108	13455.455	2536.364
27	UTTAR PRADESH	232213.428	161431.103	240079.986	156614.954	158312.826	197597.802	430753.033	223980.445	110744.810
28	UTTARAKHAND	6694.360	4004.400	5375.782	4514.971	4164.847	5500.058	13216.023	7484.090	3623.097
29	WEST BENGAL	236310.748	210429.278	213040.580	159378.367	172273.428	305112.875	326860.496	139363.741	150302.287
30	ANDAMAN AND NICOBAR	631.692	0.000	75.940	443.290	0.000	0.000	262.511	196.370	0.000
31	DADRA & NAGAR HAVELI	162.367	81.172	39.030	113.945	56.972	0.000	378.928	282.830	0.000
32	DAMAN & DIU	44.284	0.000	0.000	31.077	0.000	0.000	67.353	49.880	0.000
33	LAKSHADWEEP	16.656	0.000	0.000	11.689	0.000	0.000	70.920	70.920	0.000
34	PUDUCHERRY	300.000	0.000	0.000	400.000	0.000	0.000	400.000	0.000	0.000
<b>Total &gt;&gt;&gt;</b>		<b>1409955.005</b>	<b>1109695.635</b>	<b>1383553.144</b>	<b>969606.860</b>	<b>1010791.835</b>	<b>1398012.281</b>	<b>3417366.799</b>	<b>1606269.000</b>	<b>914273.288</b>

\* Figures reported by States/UTs on Monthly Progress Report(MPR/MIS)

^ Tentative figures for funds released and are subjected to reconciliation

\*\* Utilization is reported against Total Available Funds which includes Opening Balance, Central Release, State Release, Interst Accrued and Miscellaneous Receipts

